

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2996/97

New Delhi this the 29th day of January, 1998.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Hoshiyar Singh,
S/o Sh. Makhan Lal,
R/o Lajpat Nagar Police Station,
Barrack No.55,
Lajpat Nagar-III,
New Delhi. Applicant

(through Mrs. Meera Chhibber, advocate)

versus

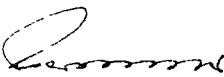
1. Union of India through
Commissioner of Police, P.H.Q.,
MSO Building, I.P. Estate,
New Delhi.
2. Addl. Commissioner of Police,
PHQ, MSO Building,
I.P. Estate,
New Delhi.
3. Dy. Commissioner of Police,
South District, 8th Bn.
Malviya Nagar,
New Delhi. Respondents

(through SI Sarup Singh and Jarnail Singh)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The payment of Rs.6250/- is stated to have been made. If any further amount is still due, the applicant is at liberty to approach this Tribunal by way of M.A. after a representation to that effect is given to respondents. With this, this O.A. is disposed of. No costs.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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